

Cause List for Physical Hearty-

District and Sessions Judge, Central, THC
 IN THE COURT OF Sh. A.K. Sarpal
 DISTRICT JUDGE (COMMERCIAL COURT) - 05, CENTRAL, THC
 CIVIL CAUSE LIST DATED 01-10-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title	
(Urgent Cases)					
Misc. cases/purpose					
1	OMP (I) (COMM.)		61/19	M/S DAIMLER FINANCIAL SERVICES INDIA PVT. LTD Vs. SHEPALJ AGARWAL	- 10:30
2	CS (COMM)		1554/19	TRANSWORLD CARGO AND TRAVELS Vs. J.S. MEDIMAX PRIVATE LIMITED AND ORS.	- 10:40
3	CS (COMM)		1935/19	ICICI Bank Vs. GIRDHARI LAL SONI	- 10:30
4	CS (COMM)		1940/19	ICICI Bank Vs. ARIF KHAN	- 10:50
5	CS (COMM)		1955/19	ICICI BANK LIMITED Vs. HARISH KUMAR	-
6	CS (COMM)		1958/19	ICICI BANK LIMITED Vs. ROHTASH KUAMR GUPTA	-
7	CS (COMM)		1959/19	ICICI BANK LIMITED Vs. ANAND KUMAR SHARMA	- 10:30
Misc./ Appearance					
8	CS (COMM)		2183/19	ICICI Bank Vs. GAURAV SURESH PATHAK	-
Misc. cases/purpose					
9	CS (COMM)		2249/19	ICICI Bank Vs. RAUF AHMAD	-
10	CS (COMM)		2393/19	ICICI Bank Vs. MOHD. ISTIYAQ	- 10:30
11	CS (COMM)		2663/19	ICICI Bank Vs. BIBINA BHARGAVAN	-
12	CS (COMM)		2664/19	ICICI Bank Vs. KAMAL	-
Misc./ Appearance					
13	CS (COMM)		2667/19	ICICI Bank Vs. TAJINDER SINGH	- 10:30
14	CS (COMM)		690/20	POONAM ANAND Vs. NORTH DELHI MUNICIPAL CORPORATION AND ANR	→ 11:05
15	CS (COMM)		1368/20	DAYANAND ANGLO-VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR Vs. DAV PUBLIC HIGH SCHOOL DADAHU	- 10:40
Case Management Hearing / Pre - Trial Conference					
16	CS (COMM)		288/19	KIRAT INTERNATIONAL Vs. FORCE FITNESS INDIA PVT. LTD AND ANR.	-
17	CS (COMM)		289/19	KIRAT INTERNATIONAL Vs. FORCE FITNESS INDIA PVT. LTD AND ANR.	- 11:00
Misc. Arguments					
18	CS (COMM)		278/19	KIRAT INTERNATIONAL Vs. FORCE FITNESS INDIA PVT. LTD AND ANR.	-
19	OMP (COMM.)		41/19	GOLDY CONSTRUCTION COMPANY Vs. NDMC	- 10:50
20	CS (COMM)		1510/19	ICICI BANK LIMITED Vs. ABHISHEK RATHORE	- 10:30